टक्कर की जांच करने के लिए किसी आयोग या समिति का गठन किया गया है; और

(ख) यदि हां, तो क्या जांच रिपोर्ट प्राप्त हो चुकी है और दोषी पाए गए व्यक्तियों के विरुद्ध क्या कार्यवाही की गई है.?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) जी, हां ।

(ख) जांच समिति के निष्कर्ष के अनुसार, दुर्घटना का कारण रेल कर्मचारियों की गलती थी । दोषी कर्मचारियों के विरुद्ध उपयुक्त अनुशासनात्मक कार्यवाही की जा रही है ।

Alleged Unrest among Indian Railwaymen

2727. SHRI M. KALYAN SUNDARAM:
DR. HENRY AUSTIN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether representations have been received from Railway Trade Unions for initiating discussions on the demands made by the N.C.C.R.S. in 1974 which are still pending unresolved;

(b) whether Government are aware of the growing unrest among Indian Railwaymen; and

(c) what steps he proposes to take to settle the matter amicably through negotiations?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c). Representations have been made by various organizations of railway employees not only with regard to the unresolved issues out of the demands made by the N.C.C.R.S. in 1974 but on other demands as well. In pursuance of the statement made by the Minister for Railways in the Parliament that he would be having discussions with Labour Organizations on the problems of railway employees, discussions were held recently on these outstanding demands with the two recognised Federations, viz., the All India Railwaymen's Federation and the National Federation of Indian Railwaymen and also with certain Members of Parliament connected with railway labour along with trade unionists who accompanied them, in order to explore what concrete measures could be taken towards fostering a proper industrial relations climate on the Railways and the position in respect of the oustanding demands was explained to them.

Complaints about the Fertilizers produced in Cooperative Sector

2728. SHRIMATI MRINAL GORE: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there are complaints about the fertilizers manufactured in the cooperative sector;

(b) if so, the nature of the complaints; and

(c) steps taken to remedy and improve the quality of the fertilizers manufactured in cooperative sector?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) and (b). No specific complaints have been received by the Government of India in regard to the quality of fertilizers manufactured in the cooperative sector.

(c) Quality control on fertilizers marketed in the country is enforced under the provisions of the Fertilizer (Control) Order, 1957, administered by the State Governments. In order to ensure speedy enforcement of the quality control, as also of the other provisions of the Fertilizer Control

Order, the fertilizers have been declared an essential commodity and the State Governments have been empowered to initiate summary trials against offenders.

Complaint against Indian Red Cross Society

2729. DR. SUBRAMANIAM SWAMY: Will the Minister of RAILWAYS be pleased to state:

(a) whether a complaint has been lodged against the Indian Red Cross Society, regarding misuse of its privilege of sending its goods free of freight, by passenger trains anywhere in India; and

(b) what action has, so far, been taken on the complaint?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes. A complaint has been reecived about alleged misuse of Railway concession by the Red Cross Society, Haryana Branch, Chandigarh.

(b) The matter is still under investigation.

50 प्रतिशत से अधिक पूंजी वाली ज्वाइंट स्टाक कम्पनियां

2730. **श्री राघवजी** : क्या विधि, न्याय और कम्पनी कार्य-मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत में ऐसी कितनी ज्वाइण्ट स्टाक कम्पनियां हैं जिनमें 50 प्रतिशत से अधिक पूंजी विदेशियों की लगी है तथा ऐसी कुल कितनी विदेशी पूंजी भारत में लगी हुई है; और

(ख) उपरोक्त विदेशी पूंजी निवेशकों ने कितना लाभ अर्जित किया और उसमें से कितनी राशि उन्होंने अपने-अपने देशों को भेजी ?

विधि, न्याय और कम्पनी कार्य मंत्री (श्री शान्ति भूषण) : (क) 1975-76 के अन्त तक, भारत में ऐसी 171 संयुक्त स्कन्ध कम्पनियां संचालित थी। जिनमें से प्रत्येक में, उसकी प्रदत्त हिस्सा पूंजी का 50 प्रतिशत से अधिक, एकाकी विदेशी निगम निकाय द्वारा धारित था। 1975-76 के वर्ष के मध्य, इन कम्पनियों की कुल प्रदत्त पूंजी 311.63 करोड़ रु० की राशि की थी, जिसमें से 195.74 करोड़ रु० की राशि सम्बन्धित विदेशी सूत्रधारी कम्पनी के पास थी। कम्पनी कार्य विभाग के पास उन कम्पनियों की संख्या की बाबत कोई सूचना नहीं है, जिनके 50 प्रतिशत से अधिक हिस्से, एक से अधिक विदेशी निगम निकाय, तथा/अन्यथा, एकाकी विदेशियों द्वारा धारित हैं।

(ख) 1975-76 के मध्य, इन 171 कम्पनियों में से, 161, जिनके सम्बन्धित तुलन-पत्र उपलब्ध हैं, द्वारा करों से पूर्व कमाई गई लाभ की राशि, 219.48 करोड़ रु० थी, तथा करों के पश्चात् लाभ 79.51 करोड़ रु० था। 1975-76 के मध्य वित्त मंत्रालय द्वारा भेजी गई सूचना के अनुसार, इस समूह की कम्पनियों द्वारा बाहर भेजी गई लाभांश की कुल राशि, 12.48 करोड़ रु० थी।

सभी क्षेत्रीय रेलों पर सुरक्षा अभियान

2731. **श्री हरगोविन्द वर्मा** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार पिछले महीने से सभी क्षेत्रीय रेलों पर सुरक्षा अभियान चला रही है ;

(ख) यदि हां, तो अब तक उससे क्या लाभ हुए हैं; और

(ग) यदि नहीं, तो सरकार का सुरक्षा के लिए क्या उपाय करने का विचार है ?